



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

CP No. 14/2019

in

OA No. 3833/2018

New Delhi this the 20th December, 2019

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J)
HON'BLE MR. PRADEEP KUMAR MEMBER (A)**

Dinesh Chandra (aged 39 yrs., Group-D),
S/o Late Naik Sh. Styia Parkash,
R/o H.No.K-1/95, 2nd Floor,
Gali No.7, Gurdwara Road,
Mohan Garden Extension,
Uttam Nagar, New Delhi-110059

....Applicant

(None for the applicant)

VERSUS

1. Ms. Preeti Sudan,
Secretary, Ministry of Health,
Union of India, Nirman Bhawan,
New Delhi-110011.
2. Sh. Ashok Kumar Harit,
Medical Council of India,
Through its Director,
Sector-8, Pocket 14, Dwarka,
New Delhi-110077.

.....Respondents

(By Advocate: Sh. R. K. Jain for R-1
Ms. Arunima Pal for Sh. T. Singhdev for R-2)

ORDER (ORAL)**BY HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J)**

1. No one is present for the applicant even in the revised call. The order sheet shows that the applicant is not appearing since several dates. On 05.07.2019 and thereafter on 21.10.2019, the applicant was given last chance in the interest of justice. Despite that, he is still not present today.
2. Learned counsels for the respondents have submitted that the respondents were directed to pass a reasoned and speaking order on the representation of the applicant which they have already passed within the stipulated period, copy whereof has been annexed with their compliance affidavit.
3. As the order has been complied with by the respondents and the applicant is not appearing, it appears that he has lost interest to peruse the CP further. Hence, the CP stands closed. Notices are discharged.

**(PRADEEP KUMAR)
MEMBER (A)**

**(JUSTICE VIJAY LAKSHMI)
MEMBER (J)**